

**W.P.(C) No.7469 of 2017**

34. 21.01.2019

Pursuant to the direction of this Court dated 27.11.2018, a Committee under the Chairmanship of the Additional Chief Secretary to Government in Forest & Environment Department and other members has been constituted vide notification dated 17.12.2018 issued by the Government of Odisha, Forest & Environment Department, Bhubaneswar, copy of which has been filed before this Court.

The constituted Committee is directed to consider and take appropriate action as per the suggestion made by Amicus Curiae at paragraph-15 of his report dated 26.11.2018 filed before this Court.

We hope, the Committee will take appropriate and prompt action on the suggestions made by Amicus Curiae and the Amicus Curiae appointed by the Court will be called to participate in the proceedings of the committee.

If any aggrieved party wants to make a representation, he can make a representation to the newly constituted Committee.

This matter to come up on 18.02.2019 by which time latest status report shall be filed by the Committee.

A free copy of this order be supplied to the learned counsel for the State for compliance.

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**K.S. JHAVERI**  
**(CHIEF JUSTICE)**

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**K.R. MOHAPATRA**  
**(JUDGE)**